

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 915**  
**TO BE ANSWERED ON 07.02.2017**

**BUFFER STOCK OF PULSES**

915. SHRI JYOTIRADITYA M. SCINDIA:  
SHRI Y.V. SUBBA REDDY:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Union Government has decided to setup an entity with the help of State run and private companies to manage the proposed buffer stock of pulses and their procurement, storage and disposal and if so, whether the storage capacities of Food Corporation of India and NAFED at present are adequate to keep stocks of pulses, if so, the details thereof;
- (b) if not, whether the Government proposes to construct its own storage units to keep pulses rather than involving private companies, if so, the details thereof;
- (c) the total quantum of buffer stock of pulses that the Government has created and the present available stock, variety-wise;
- (d) the reasons for unprecedented rise in prices of pulses during the last two months; and
- (e) whether many States have sought nearly one lakh tonnes of pulses and if so, the details thereof along with the quantum of pulses released by the Government, State/UT-wise?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C. R. CHAUDHARY)**

- (a) & (b) : Government has approved engaging professional pulses buffer management entity for efficient management of the buffer stock. Adequate capacity for storage of pulses is available with the Central Warehousing Corporation (CWC).
- (c) : As on 01.02.2017, around 9.71 lakh tonnes of pulses have been procured and contracted for imports towards building the buffer. The details are at **Annexure-I**.
- (d) : Prices of pulses have not increased during the last two months of the current fiscal.
- (e) : No State has asked for one lakh tonnes of pulses from the buffer individually. However, based on the demand received from the States/UTs, as on 01.02.2017, around 50,958.01 tonnes of pulses has been allocated to the States/UTs, of which they have paid for around 37,533.549 tonnes and lifted around 35,454.124 tonnes. The details are at **Annexure-II**.

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**ANNEXURE-I**

STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.915 FOR 07.02.2017 REGARDING BUFFER STOCK OF PULSES.

**Procurement and Balance Stock of Pulses in Buffer As on 01.02.2017****(In MT)**

Pulses	Domestic Procurement (1)	Imports		Total (4)=(1)+(2)	Releases (5)	Balance in Stock As on Date (6)=(1)+(3)-(5)
		Contracted (2)	Arrival (3)			
Tur	200481.51	158500	137279.50	358981.51	20972.16	316788.85
Urad	89045.93	42500	37487.00	131545.93	5950.00	120582.93
Chana	60493.33	70000	21548.68	130493.33	50276.96	31765.05
Moong	206384.93			206384.93	0.00	206384.93
Masur	8555.76	135000	92422.05	143555.76	0.00	100977.81
<b>Total</b>	<b>564961.46</b>	<b>406000.00</b>	<b>288737.23</b>	<b>970961.46</b>	<b>77199.12</b>	<b>776499.57</b>

**ANNEXURE-II**

STATEMENT REFERRED IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.915 FOR 07.02.2017 REGARDING BUFFER STOCK OF PULSES.

**Allocation^ of pulses from Buffer stock, Quantity Paid for and Lifted (As on 01.02.2017)****(In MT)**

A) State/UT		Tur			Urad			Chana		
		Allocation	Lifted	Paid	Allocation	Lifted	Paid	Allocation	Lifted	Paid
1	Chhattisgarh	1064.083	587.780	587.78						
2	Maharashtra	4352.286	774.089	776.81				700.000	699.776	701.601
3	Bihar	5995.325@								
4	Andaman & Nicobar	559.344			340					
5	Andhra Pradesh	11421.844	10003.446	11421.844	2000	2000	2000	10084.791	9597.322	10084.791
6	Tamil Nadu	4090.847	2587.000	2587.00	5000	2625	2625			
7	Telangana	3958.665	1999.365	1999.37						
8	Madhya Pradesh	1674.02	569.091	738.10						
9	Rajasthan	1000@@			1000^^					
10	Gujarat	1306.162	1306.162	1306.16						
11	Karnataka	705.093	705.093	705.093						
12	Haryana				1000	1000	1000			
13	Nagaland	5000@@@						2500.890	1000	1000
14	Himachal Pradesh				200					
<b>Total</b>		<b>29132.344</b>	<b>18532.026</b>	<b>20122.157</b>	<b>8540*</b>	<b>5625</b>	<b>5625</b>	<b>13285.681</b>	<b>11297.098</b>	<b>11786.392</b>

@: Allocated to A.P. & Nagaland from Bihar; @@: Allocated to A.P. from Rajasthan; @@@: Allocated to A.P. from Nagaland; ^^: Allocation Cancelled for Rajasthan as they were not lifting; \*: After making adjustment for allocation of 1000 tonnes made to Rajasthan which was cancelled, \*\*: After making adjustment for re-allocation to Andhra Pradesh and Nagaland. ^: In addition to the above, releases were also made to Central Agencies for direct retailing.